

**GOVERNMENT OF INDIA  
HEALTH AND FAMILY WELFARE  
LOK SABHA**

UNSTARRED QUESTION NO:5209

ANSWERED ON:27.08.2010

BLOOD BANKS

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**Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:**

- (a) whether the blood is not available in the blood banks of the country as per the requirement;
- (b) if so, the details thereof alongwith the remedial measures taken by the Government in this regard;
- (c) whether the cases of administration of fake/infectious blood have been reported in the country;
- (d) if so, the State-wise details thereof during the last three years and the current year and the action taken against those found guilty;
- (e) whether the funds granted to various Non-Governmental Organisations (NGOs) under the National AIDS Control Programme (NACP) are being misutilized by them;
- (f) if so, the details thereof alongwith the remedial measures taken by the Government; and
- (g) the details of blood banks which received assistance by the National AIDS Control Organisation (NACO) alongwith the financial assistance given, State-wise?

**Answer**

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE(SHRI DINESH TRIVEDI)

(a) & (b) No. There are no reports of shortage of blood in blood banks in the country except occasional shortage of rare blood groups i.e. Rh. Negative blood groups.

The Government of India has taken the following steps to make adequate arrangements of blood for the needy patients in Government hospitals:

1. Upgrading Blood Banks with Blood Component Separation Facilities to ensure appropriate clinical use of blood;
2. Augmentation of voluntary blood donation by conducting more than 52,000 voluntary blood donation camps annually;
3. Awareness programmes to motivate the youth and recruiting and retaining them as voluntary blood donors.

(c) & (d): Yes. Report from State Drug Control Authority, Government of Uttar Pradesh has been received in respect of 'sale of infected blood' in Blood Banks at Kanpur and Lucknow. At both these places functioning of blood banks has been suspended Under Section: 22(1)(d) of Drugs & Cosmetics Act 1940. As a follow up action, license of the blood bank in Lucknow has been cancelled. Further, Government of Uttar Pradesh has stepped up the number of raids/inspection of all Blood Banks in the State. A total of 40 'Show Cause' notices to various blood banks have already been served.

(e) & (f): Under National AIDS Control Programme, funds are allocated to State AIDS Control Societies for release to Non Governmental Organisations (NGOs) for implementation of NGO projects. There are no reports of any mis-utilisation of funds by these NGOs. On quarterly basis, these NGOs are evaluated on programmatic and financial components by auditors appointed by State AIDS Control Societies.

(g): Under the Scheme of 'Modernisation of Blood Banks', various categories of blood banks are provided with one time equipment required for collection, testing and storage of blood and blood products and annual recurring grant towards salary of Laboratory Technicians/Counsellors and consumables for day to day functioning of the blood bank. The assistance being provided is as follows:

1. Model Blood Banks : Rs. 11.00 lakh/yr

2. Component Separation Units : Rs. 5.78 lakh/yr

3. Major Blood Banks : Rs. 2.31 lakh/yr

4. Low Volume Blood Banks : Rs. 1.09 lakh/yr

The State-wise details of Blood banks and funds allocated to State AIDS Control Societies for release to these Blood Banks during 2010-11, is annexed.